

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. C.P.(IB) -336(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: LIC Housing Finance Ltd
V/s
Ishwar Constructions Pvt. Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Akhil Sarathy appeared for the Financial Creditor. Adv. Aman Kacheria appeared for Corporate Debtor. Heard the submissions of the parties at a considerable length. List the matter on **30.04.2024** for filing written submissions.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)